

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYASABHA
UNSTARRED QUESTION NO. 1356
TO BE ANSWERED ON DECEMBER 19, 2022
CONSTRUCTION OF HOUSES UNDER PMAY(U)**

NO.1356. Dr. RADHA MOHAN DAS AGRAWAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state: -

- a) the number of houses applied for, sanctioned, and constructed, respectively, under Pradhan Mantri Awas Yojana-Urban (PMAY-U) as against the population of various States and Union Territories of the country;
- b) whether some of the States have made any changes in the nature and amount of funds sanctioned, if so, the details thereof, and impact thereof on the said scheme; and
- c) the States in which this scheme is not implemented and the details of the scheme being implemented over there for the purpose?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

- (a) : 'Land' and 'Colonisation' are State subjects. Schemes related to provide housing in their respective areas are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs, under the vision of 'Housing for All', is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) for construction of houses for all eligible families/beneficiaries in urban areas of the country. As on 12.12.2022, based on the proposals submitted by States/UTs, a total of 120.45 lakh houses have been sanctioned under different verticals namely, Beneficiary-led individual house construction/ enhancement (BLC), Affordable Housing in Partnership (AHP), "In-situ" Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) of the scheme; of which 65.50 lakh houses have been completed/delivered. State/UT wise details of urban population (as per census 2011) as well as houses sanctioned, grounded for construction and completed/delivered under PMAY-U are at Annexure.
- (b) : Government of India is providing its fixed share as Central Assistance of ₹1.0 lakh under ISSR, ₹1.5 lakh for AHP and BLC verticals of PMAY-U. Under CLSS vertical of PMAY-U, an interest subsidy at the rate of 6.5% which amounts upto ₹ 2.67 lakh per house is provided for beneficiaries of Economically Weaker Sections (EWS) and Lower Income Group (LIG) category. The remaining cost of the house as per Detailed Project Report (DPR) is shared by States/UTs/Urban Local Bodies (ULB)/Beneficiaries. There is no fixed share for State/ULB and it varies from State to State in the DPR. Central assistance released under PMAY-U is to be utilised for implementation of projects sanctioned under the Scheme only. As per scheme guidelines, States/UTs may leverage convergence with other State/Central Government schemes.
- (c) : PMAY-U is being implemented across all States/UTs except UT of Lakshadweep as there are no urban agglomerations in the UT. However, Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) is being implemented in Lakshadweep.

State/UT wise details of urban population (Census2011), houses sanctioned, grounded for construction and completed under PMAY-U

[as on 12th Dec,2022]

Sr. No.	Name of the State/UT	Urban Population (Census2011) (In Lakh)	Houses Sanctioned (Nos)	Houses Grounded (Nos)	Houses Completed/ Delivered (Nos)
1	Andhra Pradesh	282.19	20,74,770	19,19,301	6,56,529
2	Bihar	117.58	3,27,321	3,09,603	99,523
3	Chhattisgarh	59.37	3,06,043	2,58,096	1,56,730
4	Goa	9.07	3,150	2,995	2,892
5	Gujarat	257.45	10,60,383	9,21,328	7,29,948
6	Haryana	88.42	1,66,762	91,482	56,096
7	Himachal Pradesh	6.89	13,249	12,839	8,592
8	Jharkhand	79.33	2,34,369	2,14,343	1,16,620
9	Karnataka	236.26	7,06,352	5,98,798	2,83,150
10	Kerala	159.35	1,66,661	1,32,925	1,05,558
11	Madhya Pradesh	200.69	9,60,261	8,98,327	5,64,274
12	Maharashtra	508.18	15,11,619	10,02,773	6,76,198
13	Odisha	70.04	2,13,846	1,67,857	1,16,251
14	Punjab	103.99	1,32,916	1,05,463	59,367
15	Rajasthan	170.48	2,76,766	1,89,143	1,42,219
16	TamilNadu	349.17	6,88,862	6,30,792	4,84,709
17	Telangana	0	2,49,467	2,39,424	2,12,860
18	UttarPradesh	444.95	16,89,827	15,25,980	11,89,146
19	Uttarakhand	30.49	62,763	43,541	25,833
20	WestBengal	290.93	6,91,150	5,20,994	3,01,933
Sub-total(States):-		3464.83	1,15,36,537	97,86,004	59,88,428
21	Arunachal Pradesh	3.17	9,002	8,539	3,956
22	Assam	43.99	1,61,478	1,56,037	65,227
23	Manipur	8.34	56,037	47,174	9,342
24	Meghalaya	5.95	4,759	3,778	1,099
25	Mizoram	5.72	40,756	38,437	6,020
26	Nagaland	5.71	32,335	32,100	10,969
27	Sikkim	1.54	704	579	195
28	Tripura	9.61	94,162	81,605	62,632
Sub-total(N.E.States):-		84.03	3,99,233	3,68,249	1,59,440
29	A&N Island (UT)	1.43	378	378	47
30	Chandigarh (UT)	10.26	1,271	1,197	1,136
31	UTof DNH&DD	3.43	10,481	9,565	7,783
32	Delhi(UT)	163.69	30,195	28,710	27,525
33	J&K(UT)	34.33	49,146	47,293	16,336
34	Ladakh(UT)	0	1,366	1,074	647
35	Lakshadweep(UT)	0.5	-	-	-
36	Puducherry (UT)	8.53	16,394	16,033	7,475
Sub-total(UT):-		222.17	1,09,231	1,04,250	60,949
Grand Total*:-		3771.03	120.45Lakh**	106.60Lakh*	65.50Lakh*

* Includes completed(3.41lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.

**Out of 122.69 lakh houses sanctioned as on 31.3.2022, 2.24 lakh non-starter houses have been curtailed by some States against which States to put up new proposals under BLC